

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 527 OF 2008
BEFORE THE REGISTRAR S.G. SHAH

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

KAILASH NATH CHAUDHARY

Respondent(s)

(With prayer for interim relief and office report)

Date: 19/03/2009 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Duli Chand, Adv.
Mr. V.K. Verma, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Parties may take appropriate steps as per Office Report dated 2-3-2009 before
24-4-2009.

List the matter on 24-4-2009.

va

(S.G.SHAH)
Registrar